

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 1781 TO BE ANSWERED ON: 02.08.2022

Subsidy transfer to farmers to reduce black marketing

1781: SHRI KAILASH SONI:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether it is a fact that there are incidents of black marketing by some individuals in the distribution of chemical fertilizers in Madhya Pradesh; and
- (b) whether Government proposes to directly transfer the amount of subsidy in the bank accounts of farmers instead of the accounts of manufacturers?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a) : Fertilizers are declared as essential commodity under Essential Commodities Act, 1955 (EC Act) and a strong enforcement mechanism is in place under Fertilizer Control and Movement orders (FCO&FMO) to stop any possible diversion of fertilizers. State Governments are adequately empowered under the act to take punitive action against any person violating its provisions and involved in hoarding, diversion etc.

(b) : No sir. There is no such proposal at present in the Department.
